## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-462 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Daimler Financial Services Pvt. Ltd. Vs. Value Makers International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Ritesh Khare, Advocate

## **ORDER**

Notice be issued to the Respondent returnable on 28th November, 2017, by all modes. Dasti as well. Affidavit of service be also filed.

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(S. K. Mohapatra) Member (T) 7-0

(Ina Malhotra) Member (J)